

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
COURT – IV**

**ITEM No. 130  
(IB)307/(ND)/2019**

**IN THE MATTER OF:**

Merckens Karton-UND PappenFabric ... Applicant/Petitioner  
GMBH

Vs

Franco Leone Ltd ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 09.12.2020**

**Coram:**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None for the appellants. In the interest of justice, matter is  
adjourned to 20.01.2021.

Sd/-  
**SUMITA PURKAYASTHA  
MEMBER (T)**

Sd/-  
**DR. DEEPTI MUKESH  
MEMBER (J)**